

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 154(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President




SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: **Sh. Nitin Goenka**  
**Vs.**  
**M/s. Goenka Diamond and Jewels Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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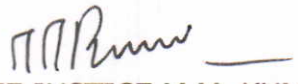
1	Rangene Roy Gaur	Advocate	Petitioner	
2	R K Gupta			
3.	Amita Pandey	Advocate	Respondent	
4.	Neel Chatterjee			
5.	Panchal Kapoor			
6	ABHAY KATAPDIKAR	Adv	Petitioner	

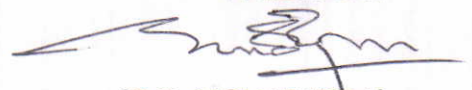
P. T. O.

## Order

Learned Counsel for the Respondent has appeared and has filed an application challenging the maintainability of the Petition. A copy of the same has been furnished to the Counsel for the Non applicant - Petitioner. Reply, if any, be filed a week before the adjourned date with a copy in advance to the counsel for the respondents.

List for arguments on 8<sup>th</sup> November 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

26.9.2016  
(A.K. Arora)